

ITEM NO.1

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008
GOSWAMI RADHESH LAL Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS. Respondent(s)

Date : 27/10/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Nand Ram,Adv.

Mr. Anil Kumar Mishra,Adv.

For Respondent(s)

Ms. Abha R. Sharma,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the petitioner has failed to file an application for substitution in respect of the deceased respondent No.1 in spite of last chance granted.

Ld.counsel for the petitioner has also failed to file the fresh particulars and to take fresh steps in the respect of the respondent Nos.5,7,8,9,13,15,16,19 & 20 & he has not taken fresh steps in respect of the other unserved respondents despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB